

Privatisation of Civic Amenities

5137. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under consideration of the Government for the privatisation of Urban Water Supply and Sanitation Sectors;

(b) if so, the details thereof;

(c) whether available resources are inadequate to meet the short and long-term needs of these vital sectors; and

(d) if so, the details thereof, including the allocation of funds proposed for these sectors during the Ninth Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) It is the policy of the Government to encourage private investment in providing infrastructural facilities. However, as water supply and sanitation is a State subject, it is mainly for the State Governments and Urban Local Bodies to take a view in the matter.

(c) and (d) The Working Group constituted by the Planning Commission for Urban Water Supply and Sanitation sector has estimated that approximately Rs. 51000 crores will be required for the Urban Water Supply and Sanitation sector during the Ninth Five Year Plan period. Accordingly, Planning Commission has been requested for consideration in the Ninth Plan which has not yet been finalised by the Planning Commission.

Vacant Shops

5138. SHRI MANGAL RAM PREMI : Will the PRIME MINISTER be pleased to state :

(a) the list of shops in Delhi, constructed by the Directorate of Estates, New Delhi Municipal Corporation, Municipal Corporation of Delhi and Delhi Development Authority are lying vacant/unallotted;

(b) the areas/markets in which these are lying vacant;

(c) since when these are lying vacant/unallotted along with the reasons thereof and the steps taken to allot these shops or to auction them;

(d) the minimum licence fee charged and the minimum reserve price of these shops; and

(e) the reasons for not renting out these shops to unemployed youths and retired Government servants on minimum licence fee or on minimum reserve price, as the case may be ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The list of shops lying vacant/unallotted in Delhi and the areas/markets in which these are lying vacant, as reported by the Directorate of Estates, New Delhi Municipal Corporation, Municipal Corporation of Delhi and the Delhi Development Authority, who constructed them, are given in the attached Statement-I. Besides these, the Directorate of Estates has reported that a large number of vacant/unallotted shops.

(c) The dates since when these shops are lying vacant alongwith reasons therefor and steps taken to allot them have been given in the attached Statement-II in respect of NDMC, MCD and the Directorate of Estates. The DDA has reported that the reasons for non-allotment of their shops are (i) due to recession in money market; (ii) non-availability of electricity by Delhi Vidyut Board; and (iii) residential premises around the shopping Complexes being misused for commercial purposes. All-out efforts are being made by them to put these vacant shops to open auction as frequently as possible and also for allotment to the eligible categories.

(d) The minimum licence fee and the minimum reserve price of the vacant shops of the Directorate of Estates is given in the Statement.

The NDMC has reported that their shops are allotted on open tender basis to the highest tenderer and the minimum reserve price/licence fee is fixed on the basis of cost of construction which varies from shop to shop.

The MCD has reported that their shops are allotted by inviting seal tenders to the highest tenderer on monthly licence fee basis for a period of five years.

The shops constructed by DDA, as reported by them, are disposed of through auction/tender and allotment made to eligible reserved categories etc. The reserve price are got updated as and when these shops are due for disposal.

(e) There is no such policy in Directorate of Estates, NDMC, MCD and the DDA to rent out vacant shops to unemployed youths and retired Government servants on minimum licence fee/reserve price.

Statement-I

| S No | Shop No | Locality | Date of vacation | Minimum Licence Fee | Minimum Reserve Price | Remarks |
|------|----------------------|------------------------------|------------------|---------------------|-----------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Stall No. 3 | Lodhi Road Complex Centre-II | New Construction | Rs. 448/- | Rs. 2240/- | It was put up to tender, but no one applied. It is again being processed for tender. will be put to tender. |
| 2. | Plat Form No 1 to 10 | Lodhi Road Complex Centre-II | -do- | Rs. 517/- | to be decided | |
| 3. | Stall No. 1 & 9 | B K.S. Marg | -do- | Rs. 591/- | to be decided | -do- |
| 4. | Plat Form No. 1 to 7 | -do- | -do- | Rs. 111/- | -do- | -do- |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|----|------------------------------|---------------------|----------|-----------|---------------|---|
| 5. | Flate No. 2, S-IX R.K. Puram | | 1.2.92 | Rs. 572/- | to be decided | On vacation these shops were sent to L & D O for auction as per the policy of 1979. But these shops could not be auctioned by them. Now these shops have been Directorate of Estates for tendering. Minimum licence fee in respect of shop No. 15 Kamla Market and minimum reserve price of all the four shops are yet to be fixed. |
| 6. | No. 57 | Kasturba Nagar Mkt. | 22.11.90 | Rs. 352/- | -do- | |
| 7. | No. 193 | INA Subzi Mkt. | 24.7.95 | Rs. 552/- | -do- | |
| 8. | No. 15 | Kamala Market | 21.4.82 | - | - | |

List of Vacant Shops of N.D.M.C. Area

| S.No. | Shop No./Location | Vacant since | Reasons |
|-------|--|--------------|---|
| 1. | 1, Safar Hashmi Marg | 31.7.96 | Allotment of these shops are with held under the orders of "Tharej a Judicial Committee" which is looking after the work of rehabilitation of verified Hawkers Squatters. |
| 2. | 2, -do- | 31.7.96 | |
| 3. | 4, -do- | 10.11.94 | |
| 4. | 5, -do- | 10.11.94 | |
| 5. | Kiosk No. 10, Palika Parking | 16.7.95 | Due to some dispute the allotment could not be finalised. Being put to re-tender. |
| 6. | 12-B, Janpath | 27.8.96 | Due to some inquiry, the allotment has been deferred. |
| 7. | 110, Mohan Singh Place | 28.9.95 | Due to Stay granted by the Hon'ble High Court of Delhi, the allotment has been deferred. |
| 8. | M-50, Palika Bhawan | 12/96 | The case has been processed for allotment. |
| 9. | 1-CSC Market, Tilak Lane | 30.11.96 | Tenders have been invited & allotment under finalisation. |
| 10. | K-15, Palika Parking | 6.12.95 | Tenders reinvited & allotment under finalisation. |
| 11. | 24, Shaheed Bhagat Singh Place Complex | 24.10.96 | Tenders invited & allotment under finalisation. |
| 12. | 60, Shaheed Bhagat Singh Place | 15.5.95 | Tender re-invited & processed for allotment. |
| 13. | 3, Brig. Hoshiar Singh Road | 30.10.96 | Tenders invited & processed for allotment. |
| 14. | 21, CSC Mkt., Netaji Nagar | 7.2.97 | -do- |
| 15. | 57, Shaheed Bhagat Singh Place | 15.5.95 | Tenders have been re-invited to be opened on 21.5.1997 |
| 16. | 58, -do- | -do- | -do- |
| 17. | 59, -do- | -do- | -do- |
| 18. | 72, -do- | -do- | -do- |
| 19. | 31, Lok Nayak Bhawan | 6.6.96 | -do- |
| 20. | M-24, Palika Bhawan | 20.02.96 | -do- |
| 21. | K-3, Palika Parking | 6.12.95 | -do- |
| 22. | 4-CSC Mkt. Tilak Lane | 28.11.95 | -do- |
| 23. | 13, Palika Parking | 24.11.95 | -do- |
| 24. | 8, R.K. Ashram Marg | 16.02.96 | -do- |

List of the Shops Lying Vacant in R.P. Cell for Allotment

| S. No. | Total No. of Shops | Size of Shops | Area/Locality | Since lying Vacant | Remarks |
|--------|--------------------|-------------------|------------------------------------|--|---|
| 1. | 1 | 7'X6' | Hari Nagar | 17.7.95 | This shop was put to tender on 29.12.95, and 21.8.96 but no reasonable amount was received during tender. It was again put to tender on 18.12.96; the case is under process. |
| 2. | 12 | 8'X10' each | S.P. Mukherjee Marg, Delhi | 11.1.96 | Tenders were invited for 16.5.96 and 11.9.96 but no sufficient amount was offered during the tender. It was again put to tender on 26.3.97; the case is under process. |
| 3. | 11 | 17'X9' each | Model Town Mpl. Colony | Since 1992 | The said shops were put to tender on 25.9.96 and 18.12.96 but no sufficient amount offered during tender. These were again put to tender on 23.3.97; the cases are under process. |
| 4. | 6 | 9'X15' each | Mpl. Colony, Seelampur | Since 1992 | As above in serial No. 3. |
| 5. | 13 | 5'X2.5M each | Sub way near, Titarpur (West side) | Since 1994 | These was put to tender for 1.12.95 but no sufficient amount was offered during tender. Again put to tender for 26.3.97; the case is under process. |
| 6. | 1 | 6 MX2.5M | -do- (East side) | -do- | As above in Serial No. 5 |
| 7. | 5 | 56 43 sq M each | Sanjay Gandhi Tpt. Nagar | -do- | These were put to tender for 9.5.94, 7.10.94, 1.2.95, 8.6.95, 26.3.96, 16.5.95, 18.6.96 and 10.9.96 but every time no sufficient amount was offered. Again put to tender for 23.3.97 and the case is under process. |
| | 3 | 37 63 Sq. M. each | -do- | | |
| | | 1596.78 Sq ft | Mpl. Mkt., near Gaffar Mkt. | -do- | |
| | | 1352.62 Sq ft | Karol Bagh, New Delhi | | |
| | | 653.84 Sq. ft. | | | These were put to tender on 7.10.94, 1.2.95 and 8.6.95 but no sufficient amount was offered during tender. Again put to tender on 24.4.97 and the case is under process. |
| | | 433.45 Sq. ft. | | | |
| | | 29'X18' | -do- | (Possession of these was taken over from Horticulture Deptt. MCD, in March, 1997 | Put to tender on 24.4.97 and the case is under process. |

Statement-II

Delhi Development Authority

*List of vacant shops built up properties lying vacant/
unallotted as on 30.4.97*

| Sl. No. | Name of Market | No. of shops lying vacant | Since when lying vacant |
|---------|---|---------------------------|-------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Mini Shopping Centre at Pkt. KC-1, Bodella | 1 | 10.8.87 |
| 2. | Mini Shopping Centre at Pkt. KC-1, Bodella | 1 | -do- |
| 3. | LSC at Paschimpuri, A-1 | 3 | 29.4.87 |
| 4. | CSC at Yamuna Vihar B-3 | 1 | 1.9.87 |
| 5. | CSC at Bhatnagar CHBS Zone B-8 to E-12. | - | - |
| 6. | CSC at Pitampura Pkt. O(U) | 1 | 1.4.87 |
| 7. | CSS at Dilshad Garden Pkt.H | - | - |
| 8. | CSC at R.K. Puram Sec. 6 | - | - |
| 9. | CSC at Trilokpuri CM Complex Mayur Vihar pkt. 1Sch. No. 557 | - | - |
| 10. | CSC at Sukhdev Vihar | 2 | 3.12.87 |
| 11. | DDA Bldg. at Rajinder Place Distt. Centre. | - | - |
| 12. | CSC at Pitampura Pkt. K (U) | 2 | 9.5.88 |
| 13. | CSC at Pitampura Pkt. S (D) | 1 | 25.4.88 |
| 14. | Commercial Complex at Sidhartha Enclave. | - | - |
| 15. | SCS at Saraswati Vihar Block-A. | 2 | 23.8.88 |
| 16. | 3 Storeyed Shops/Office on plot No. 4 & 7 Mayapuri PH-2 | - | - |
| 17. | CSC No. 5 Sec-3, Rohini | 40 | 27.7.88 |
| 18. | CSC at Paschimpuri Blk. A Janta Houses. | 02 | 6.6.88 |
| 19. | Shopping Centre at Jahandewalan | - | - |
| 20. | CSC No. 10 in Sec-3, Rohini | 02 | 27.7.88 |
| 21. | CSC at Asian Games Village Complex | 01 | 18.12.88 |
| 22. | CSC in Pkt. B, Sarita Vihar | 04 | 23.3.89 |
| 23. | CSC at pkt. K & L Sarita Vihar | 04 | -do- |
| 24. | CSC at Badarpur | 01 | -do- |
| 25. | CSC at Pkt. B Sidhartha Exn. | 04 | 16.3.89 |
| 26. | CSC at Sarai Juliana CHBS. | 08 | 22.9.89 |
| 27. | CSC at Sarita Vihar Pkt. G | 02 | 5.4.89 |

| 1 | 2 | 3 | 4 |
|-----|--|----|----------|
| 28. | CSC at RBI Cly. Paschimpuri | 02 | 10.7.89 |
| 29. | CSC at Sarita Vihar pkt. A | - | - |
| 30. | CSC at Sarita Vihar Pkt. C Sector-1 | - | - |
| 31. | CSC at Pkt. 7 Lawerance Road | 6 | 8.11.89 |
| 32. | CSC-II at Planning Commission CHBS (Yojna Vihar) | 3 | 30.11.89 |
| 33. | CSC No. 7, Sec-G-8, Vasant Kunj | 2 | 7.4.89 |
| 34. | CSC at SFS Saiduljab Opp. Saket. | 2 | 2.5.89 |
| 35. | CSC No. 1, Sec-4, Rohini | 24 | 24.4.89 |
| 36. | CSC No. 1, Sec-7, Rohini | 19 | 16.10.89 |
| 37. | CSC No. 3, Sec-II, Rohini | 1 | 11.4.89 |
| 38. | CSC No. 5, Sec-7, Rohini | 15 | 31.5.89 |
| 39. | CSC No. 3, Sec-4, Rohini | 21 | 24.4.89 |
| 40. | SCS No. 2, Sec-5, Rohini | 15 | 21.4.89 |
| 41. | SCS at Pkt. IV, Mayur Vihar Ph. I | 1 | 30.5.89 |
| 42. | CSC at Lado Sarai | 2 | 23.5.89 |
| 43. | CSC at Alaknanda Pkt. A&D | 2 | -do- |
| 44. | CSC at Paschimpuri A-3 | 3 | 22.12.89 |
| 45. | CSC No. 8, Sec-7, Rohini | 1 | 19.10.89 |
| 46. | DDA Bldg. at Rajindera Place Distt. Centre. | - | - |
| 47. | DDA Bldg. at Bikaji Cama Distt. Centre | 3 | 20.6.89 |
| 48. | CSC No. 2 Sec-II, Rohini | 9 | 22.1.89 |
| 49. | SCS No. 4 Sec-2, Rohini | 2 | 16.1.89 |
| 50. | CSC at Sec-C-9, Vasant Kunj | 1 | 22.9.89 |
| 51. | CSC at Sec-C-8, Vasant Kunj | 2 | - |
| 52. | CSC at Pkt. R(U) Pitampura | - | - |
| 53. | CSC at Vijay Mandal Enclave | 5 | 22.9.89 |
| 54. | CSC No. 5, Sec-5, Rohini | 37 | -do- |
| 55. | CSC No. 4, Sec-5, Rohini | 9 | -do- |
| 56. | CSC at Pushpanjali Enclave Pitampura Blk. B. | 2 | -do- |
| 57. | LSC at Block B-2, Paschimpuri | 2 | -do- |
| 58. | CSC at Lok Vihar Block-A | 3 | -do- |
| 59. | LSC at Nand Nagri | 63 | -do- |

| 1 | 2 | 3 | 4 | 1 | 2 | 3 | 4 |
|-----|--|----|-----------------|------|---|----|---------|
| 60. | CSC at Vasant Kunj Sec-D-I | 3 | 22.9.89 | 90. | CSC No. 11, Sec-3, Rohini | 7 | 23.1.90 |
| 61. | CSC No. 3, Sec-5, Rohini | 27 | -do- | 91. | CSC at Delhi School Teachers CHBS Scheme no. 672 | 5 | -do- |
| 62. | CSC at Pkt. 10, Sec-B-10, Vasant Kunj | - | - | 92. | CSC No. 1, Sec-3, Rohini | 18 | 5.10.89 |
| 63. | Kiosk at rt Kalkaji Extn., | - | - | 93. | CSC at Blk. A, Anand Vihar | 2 | 6.4.90 |
| 64. | CSC at Paschimpuri Blk. A-5/8 | - | - | 94. | CSC at Pkt. D Anand Vihar Near Raly. Board, CHBS | 2 | 6.4.90 |
| 65. | CSC at Dilshad Garden Pkt., J&H | 3 | 22.9.89 | 95. | CSC at Pkt. CH-8/G-17, Paschimpuri 688 LIG Houses. | 4 | -do- |
| 66. | CSC at C-1, Vasant Kunj | - | - | 96. | LSC at Shalimar Bagh Pkt. B(Q) | 12 | -do- |
| 67. | CSC at Paschimpuri C-17/CH-13 of 1140 SFS Houses. | 2 | 22.9.89 -do- | 97. | CSC No. 1 at Kondli Gharoli. Complex Sec-b (Sch. No. 5003). | 1 | -do- |
| 68. | CSC at Paschimpuri Pkt. BG-6 near 1092 Janta Houses. | 10 | -do- | 98. | SCS at Nand Nagri Pkt. F Sch. No. 1248. | 4 | -do- |
| 69. | CSC at Sunder Vihar | 9 | 7.2.90 | 99. | CSC No. 4, Sec-4, Rohini | 14 | 20.4.90 |
| 70. | CSC at Pkt. J, Sarita Vihar | 2 | 13.11.89 | 100. | CSC No. 2, Delhi Teachers Society CHBS Sch. No. 673 | 6 | -do- |
| 71. | CSC at Trilokpuri Pkt. A North of Lake. | - | - | 101. | CSC at Pkt. 1, Dilshad Garden | 5 | -do- |
| 72. | CSAC at Shalimar Bagh Blk-B Pkt. U&V | 2 | 16.11.89 | 102. | CSC at Pushpanjali Enclave, Pitampura Block-D. | 4 | 11.5.90 |
| 73. | CSC No. 6, Sec-7, Rohini | 24 | -do- | 103. | CSC at Paschimpuri Blk. A-4 near CIE Employees CHBS. | 4 | -do- |
| 74. | CSC No. 3, Sec-7, Rohini | 10 | -do- | 104. | CSC at Paschimpuri Pkt. GH-13/G-17 for 1140 SFS Houses (Site No. 1) | 6 | 25.5.90 |
| 75. | CSC at Vikaspuri Blk-D near DESU Electric Sub-Station | 05 | -do- | 105. | CSC at Pitampura Pkt. F (D) | 2 | -do- |
| 76. | 4 Storeyed office Bldg. Mayapuri Ph. II | - | - | 106. | CSC at Pkt. II (U) Pitampura | 2 | -do- |
| 77. | CSC at Pitampura Pkt. B (U) | 04 | 8.2.90 | 107. | CSC at Sect-C-9, Vasant Kunj | 2 | -do- |
| 78. | CSC at Pitampura Pkt. J (D) | 04 | 22.9.89 | 108. | CSC at Dilshad Garden Pkt. A | 4 | -do- |
| 79. | CSC No. 1 Sec-6, Rohini | 13 | 7.12.89 | 109. | CSC at 1200 houses Pkt. GH-14/G-17 at Pachimpuri Site No. II. | 3 | 19.6.90 |
| 80. | CSC at A-2, Paschim Vihar | - | - | 110. | CSC at Vasant Kunj Sector B-1 | - | - |
| 81. | CSC No. 4 at Patparganj | - | - | 111. | CSC at Pkt. C(D) Pitampura | 6 | 27.7.90 |
| 82. | CSC at Janta House for Harijan and land less persons at Peeragarhi | 4 | 15.2.90 | 112. | CSC at Sector-B Pkt. 1, V. Kunj (two storeyed Block). | 2 | 30.7.90 |
| 83. | CSC at First of Loni Road Pkt. C | 2 | -do- | 113. | CSC at Pkt. II Sector-D, Vasant Kunj | 3 | 9.8.90 |
| 84. | CSC at Adarsh Bhawan Punjabi Bagh Extn. Site No. 2. | 2 | -do- | 114. | CSC at Pkt. A SFS Wazirpur ph. IV | 4 | 23.7.90 |
| 85. | CSC Adarsh Bhawan Punjabi Bagh 2 Extn. Site No. 1 | - | -do- | 115. | Shopping Centre No. 4, Sec-7, Rohini | 17 | 3.8.90 |
| 86. | CSC at AGCR Enclave No. 66 | - | - | 116. | CSC at Pkt. A (P) Pitampura | 1 | -do- |
| 87. | CSC No. 12, Sec-3, Rohini | 11 | 23.1.90 | 117. | CSC No. 4 Sec-D, Vasant Kunj | 3 | 21.9.90 |
| 88. | CSC No. 6, Sec-C8, Vasant Kunj | 2 | -do- | 118. | LSC at Block-E, Vikaspuri | 11 | 3.1.91 |
| 89. | CSC No. 1, Sec-8, Rohini | 14 | -do- | | | | |

| 1 | 2 | 3 | 4 |
|-----------------|---|----|----------|
| 119. | CSC at 288 SFS opp/G.O.I. Press at Mayapuri. | 2 | 21.1.91 |
| 120. | CSC at Shalimar Bagh Block-B Pkt. II | 7 | 15.10.91 |
| 121. | CSC at Shalimar Bagh Block B (S) | 15 | -do- |
| 122. | CSC at Block C near Distt. Park Vikaspuri | 2 | 11.2.91 |
| 123. | CSC at 384 LIG houses in A-1/B, Paschim Vihar. | 6 | 4.3.92 |
| 124. | CSC at Pkt. A-8 Kalkaji Extn. | - | - |
| 125. | CSC No. 2 at Zone E-13, Patparganj | - | - |
| 126. | CSC at Blk. B(F) Shalimar Bagh | 1 | 5.3.92 |
| 127. | CSC No. 1 at Zone E-13, Patparganj | - | - |
| 128. | CSC at Ashok Vihar Ph-IV Pkt. B&C | 2 | 17.3.92 |
| 129. | CSC at Nand Nagri Pkt. E | 5 | -do- |
| 130. | CSC at PNB, CHBS Zone E-8&13 | 8 | -do- |
| 131. | CSC No. 7 Pkt. 8 Sect-C, Vasant Kunj (Double Storeyed Bldg.). | 2 | -do- |
| 132. | CSC at Jagriti Enclave | 9 | 20.3.92 |
| 133. | CSC at Sainik Vihar in H-4/5 (pt) Pitampura | 10 | 30.4.92 |
| 134. | CSC in Sec-B Pkt. 8 & 9, Vasant Kunj | - | - |
| 135. | CSC at Pitampura Pkt. K (D) | 3 | 30.4.92 |
| 136. | CSC at GM-10/G-17, Paschim Vihar | - | - |
| 137. | CSC at V(P) Pitampura | 20 | 24.6.92 |
| 138. | CSC at 1200 MIG Houses, Pachimpura Site No.1 | 6 | 30.4.92 |
| 139. | CSC at Pkt. T (P) Pitampura | 8 | 24.6.92 |
| 140. | CSC at Maienveli, Rohtak Road | 4 | 27.5.92 |
| 141. | CSC at Rajdhani Enclave, Pitampura | 10 | 27.7.92 |
| 142. | CSC at Sarv Hitkari Colony, East of Kailash. | - | - |
| 143. | CSC at Gulabi Bagh | 2 | 25.8.92 |
| <u>770 Nos.</u> | | | |
| 144. | CSC at MOR Land on plot No. 22 New Rajinder Nagar. | 1 | 25.8.92 |
| 145. | CSC at Lawerance Road Pkt. B-4 | 4 | 11.8.92 |

| 1 | 2 | 3 | 4 |
|------|--|----|----------|
| 146. | CSC at Pul Parhad pur | 2 | 20.7.92 |
| 147. | CSC at Shalimar Bagh Block-C Pkt-C | 16 | 26.9.92 |
| 148. | CSC at Gopalpur | 15 | 1.10.92 |
| 149. | CSC at Hindustan CHBS at Paschimpuri site No. 2. | 7 | 11.11.92 |
| 150. | CSC at Shalimar Bagh Blk. B (T) | 2 | 12.11.92 |
| 151. | Cycle Mkt. Ph. II, Jhandewalan (Anarkali Bazar) | 2 | 16.11.92 |
| 152. | LSC at A (D) Shalimar Bagh | 4 | 13.11.92 |
| 153. | LSC at Wast of Trilokpuri Mayur Vihar Opp. Pkt. 1. | 1 | 24.11.92 |
| 154. | CSC No. 2 Blk. B, Sec-1, Rohini | 17 | 27.11.92 |
| 155. | CSC at Zafrabad Pkt. A | 10 | 3.12.92 |
| 156. | CSC No. 2, Sec-9, Rohini | 2 | 25.7.92 |
| 157. | CSC No. 8, Sec-3, Rohini | 22 | 30.11.92 |
| 158. | CSC No. 2, Sec-6, Rohini | 11 | 7.12.92 |
| 159. | CSC at Bhirachi at Paschim Vihar | 19 | 14.12.92 |
| 160. | CSC at Pkt. GH-5 & 7/C-17 at Paschim Vihar Site No. 1. | 18 | 23.12.92 |
| 161. | CSC at Jhilmil Ph. II Pkt. A | 7 | 23.12.92 |
| 162. | CSC No. 2, Kondli Gharoli Complex | 5 | 7.1.93 |
| 163. | CSC at Pkt. GH-5 & 7/G-17, Paschim Vihar Site No. 2 | 17 | 4.1.93 |
| 164. | CSC No. 9, Sector-15, Rohini | 23 | 4.1.93 |
| 165. | CSC at Pkt. 1, Dilshad Garden | 3 | 1.1.93 |
| 166. | CSC No. 6, Sec-16, Rohini | 16 | 28.1.93 |
| 167. | CSC No. 3, Kondli Gharoli Complex Site A | 12 | 14.1.93 |
| 168. | CSC No. 1 Blk. A, Sec-16, Rohini | 17 | 20.1.93 |
| 169. | CSC at Preet Vihar Block-G | - | - |
| 170. | CSC at Daya Nand Vihar Zone-9, 10 & 11 | 3 | 12.3.93 |
| 171. | CSC at UP Samaj Deepali, Pitampura | 3 | -do- |
| 172. | CSC No. 3, Sec-11, Rohini | 32 | -do- |
| 173. | CSC No. 12, Blk. D Sector-16, Rohini | 29 | 1.3.93 |
| 174. | CSC at Pkt. M (D) Pitampura | 2 | 15.3.93 |
| 175. | CSC No. 9, Sector-7, Rohini | 36 | 26.3.93 |
| 176. | CSC at Pkt. W(P) Pitampura | 4 | 31.3.93 |

| 1 | 2 | 3 | 4 |
|------|---|-----|----------|
| 177. | CSC at Motia Khan | 2 | 31.3.93 |
| 178. | CSC No. 5, Sec-11, Rohini | 20 | -do- |
| 179. | CSC No. 1, Block-A Sec-17, Rohini | 28 | -do- |
| 180. | CSC at Pushpanjali Enclave (T) | 5 | -do- |
| 181. | CSC/LSC at Sarita Vihar Pkt H Plot No. 5, 10 & 11 | 5 | 14.5.93 |
| 182. | CSC at Ashok Vihar Ph. III near MCD Society. | 3 | 12.4.93 |
| 183. | LSC at JJ Colony Mangolpuri | 03 | 2.11.93 |
| 184. | Community Centre at Sheikh Sarai Phase-I. | - | - |
| 185. | LSC at Site No. 42 (MOR) land at Kalkaji. | 9 | 24.12.93 |
| 186. | LSC at Site No. 37 & 38 MOR land 1 at Kalkaji. | 1 | -do- |
| 187. | LSC in Sector-C Pkt. 9 Vasant Kunj | - | - |
| 188. | CSC at Pkt. D&E, Sarita Vihar | 5 | 22.12.93 |
| 189. | Community-cum staff housing Complex, Ber Sarai. | 3 | 31.12.93 |
| 190. | 11 Shops at Jawalaheri, Paschim Vihar. | 2 | 23.12.93 |
| 191. | CSC at Paschimpuri GH-4/C-17 | 10 | 17.1.94 |
| 192. | Shops at level 761.50 between plot No. 18 & 20 at Rajinder Place. | - | - |
| 193. | CSC No.9, Sector-13, Rohini | 18 | 28.12.93 |
| 194. | LSC at Block-H, Vikaspuri | 16 | -do- |
| 195. | CSC at Paschimpuri Blk. A-4 near S.B. Mills. | 5 | 13.1.94 |
| 196. | CSC in block-C at Hastal | 17 | 17.1.94 |
| 197. | CSC in Pkt. CH-9 Blk-N, Paschim-puri. | 20 | 11.1.94 |
| 198. | CSC at Pkt.-E, Mayur Vihar | 7 | -do- |
| 199. | CSC at Saini Enclave | 15 | 17.1.94 |
| 200. | CSC at Pkt. A-6 near CA Aptt. Paschimpuri | 8 | -do- |
| 201. | CSC near Galazy Society CHS | 9 | 15.12.93 |
| 202. | CSC No. 7, Sector-16, Rohini | 30 | 3.2.94 |
| 203. | CSC at 656 LIG houses at Jahangirpuri. | 19 | 11.1.94 |
| 204. | CSC at Shashtri Park | 27. | 25.2.94 |

| 1 | 2 | 3 | 4 |
|------|---|----|----------|
| 205. | CSC No. 4 at Kondli Gharoli complex Sector-B. | 15 | 25.2.94 |
| 206. | CSC No. 4 in Pkt. 4, Bindapur | 20 | 19.1.94 |
| 207. | CSC at Hastal Block-B | 15 | 17.1.95 |
| 208. | CSC in Sector A-9, Narela | 20 | 23.2.94 |
| 209. | CSC at Shalimar Bagh Blk-D (R) | 1 | -do- |
| 210. | Build Up commercial units/ commercial shopping centres at Rajindera Place on Plot no. 9, 13, 14 & 15. | 2 | 24.1.94 |
| 211. | CSC at Pkt. BG-3/BG-5, Paschim Vihar. | 10 | 31.3.94 |
| 212. | LSC at A-6, Paschim Vihar | 65 | 29.12.93 |
| 213. | CSC No. 13 Sector-16, Rohini | 40 | 19.1.94 |
| 214. | Community Centre at Janakpuri | 34 | 23.1.94 |
| 215. | CSC at Hindustan CHBS at Paschim Puri Site No. 1 | 2 | 25.3.94 |
| 216. | LSC at Naraina, Block-A | - | - |
| 217. | LSC at Koti Nagar on Plot No. 12 & 13 | - | - |
| 218. | CSC at Dilshad Garden Pkt.-D | 2 | 23.6.94 |
| 219. | Shops on plot No. 8, 9, 10 at Rajouri Garden G-8 area. | 96 | 24.1.94 |
| 220. | CSC No. 3, Delhi School Teachers CHBS (Suraj Mal Vihar) | 18 | 6.5.94 |
| 221. | CSC at Paschimpuri Block A-4 near University society. | 05 | -do- |
| 222. | SCS at 356 SFS houses at Madipur | 6 | 7.6.94 |
| 223. | LSC at Prashant Vihar Block-D Sector-14. | 9 | 2.6.94 |
| 224. | SCS No. 9 Sector-16, Rohini | 16 | 17.6.94 |
| 225. | LSC at Pkt.-D&E Sarita Vihar | 4 | 24.6.94 |
| 226. | Service Industries Centre at Janakpuri (Third floor) | 4 | 25.10.86 |
| 227. | LSC No. 10, Sector-16, Rohini | 15 | 12.5.94 |
| 228. | CSC at Pkt. A-2, Janakpuri | 7 | 29.6.94 |
| 229. | CSC at Block-B Pkt.-C Shalimar Bagh | 20 | 1.8.94 |
| 230. | Stalls at Choti Sabzi Mandi at Tilak Nagar | - | - |
| 231. | CSC at Pitampura Block-B (D) | 2 | 19.8.94 |
| 232. | CSC at AG-1 Vikaspuri | - | - |

| 1 | 2 | 3 | 4 |
|------|--|-----------|----------|
| 233. | LSC at Block-J, Vikas Puri | 15 | 23.9.94 |
| 234. | LSC at Block-C, Vikas Puri | 4 | 16.9.94 |
| 235. | CSC at Sandesh Vihar Pitampura | 5 | 28.11.94 |
| 236. | CSC at Har Govind Enclave | — | — |
| 237. | CSC at East of Loni Road, Pkt.-B | 10 | 20.1.95 |
| 238. | CSC at SFS Munirka Near JNU | 1 | 10.1.86 |
| 239. | CSC No. 8 Preet Vihar, Block-B | 5 | 28.3.95 |
| 240. | LSC at Rohitas Kunj, Pitampura | 15 | 10.2.95 |
| 241. | VDV at Manglapur : Village Sarai Sohal. | 10 | 16.3.95 |
| 242. | LSC at Pkt.-L (U) Pitampura | 25 | 24.7.95 |
| 243. | CSC No. 3, Kondli Gharoli, Sec-B | 6 | 26.4.95 |
| 244. | CSC at Hudson Line, Kingsway Camp | 8 | 30.8.95 |
| 245. | CSC at Sec-A-10, Narela (4) | 17 | 20.11.95 |
| 246. | CSC at Kohat Enclsve, Pitampura | 11 | 30.11.95 |
| 247. | CSC No. II at Preet Vihar, Block-C | 3 | 19.12.95 |
| 248. | CSC in Janta CHBS (Meera Bagh) in G-17 area in Paschim Vihar | 13 | 20.12.95 |
| 249. | CSC at Raksha Vikas, Phase-I Vikas Puri | 4 | 25.1.96 |
| 250. | LSC at Yamuna Vihar, Block-C | 11 | 27.2.96 |
| 251. | LSC at Prashant Vihar Block-D | 17 | 11.3.96 |
| 252. | Office cum shopping centre at Ajadpur | — | — |
| 253. | LSC at Samrat Enclave | 70 | 9.5.94 |
| 254. | CSC near Nai Jagriti GHS at Callupura/Chilla | 37 | 18.7.96 |
| 255. | CSC in Sector A-10, Site No. 2 Narela | 17 | 14.8.96 |
| 256. | LSC at Block C & B in Yamuna Vihar | 12 | 14.8.96 |
| 257. | LSC at Block B-IV, Lawrence Road | 74 | 25.10.96 |
| 258. | CSC at 624 MIG Houses in Vikas-puri Pkt. DG-2 | 23 | 28.10.96 |
| 259. | CSC at New Gupta Colony near Rana Pratap Bagh | 7 | 28.10.96 |
| 260. | SCS at New Rajdhani CHBS (Preet Vihar) Scheme No. 5026/76 | 12 | 1.11.96 |
| 261. | CSC at Y (6), Pitampura | 23 | 15.11.96 |
| 262. | CSC Dwarka Ph-I Sec-19, Pkt-B Single Storeyed Block. | 9 | 6.1.97 |
| 263. | Hog Mkt. at Rajindra Place (Distt. Centre) | 7 | 11.3.97 |
| | | 2337 Nos. | |

Officials on Deputation

5139. SHRI PRADIP BHATTACHARYA : Will the Minister of FINANCE be pleased to state :

(a) whether many officials including stenographers and peons etc. have been informally borrowed by the Ministry of Finance from various subordinate offices/PSUs under its administrative control and have been working in sensitive sections and with officers who are incharge of these subordinate offices/PSUs over a decade;

(b) if so, the details thereof and reasons therefor;

(c) whether such officials have been continuously retained in sensitive seats for a very long period without any transfer; and

(d) if so, the reasons for not rotating the officials from such sections frequently ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDERA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Demand and Supply of Power in U.P.

5140. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether there is an acute shortage of power in Andhra Pradesh;

(b) if so, the actual demand and supply of power in the State at present;

(c) the details of World Bank aided power projects in the State;

(d) whether the World Bank has urged the State Government to scrape the subsidies on power for farm sector;

(e) if so, the reasons therefor; and

(f) the time by which the power supply in Andhra Pradesh is likely to be improved ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) & (b) The power supply position in Andhra Pradesh during the year 1996-97 is given below :

| | Energy (MU Net) | Peak (MW Net) | |
|--------------|-----------------|---------------|------|
| Requirement | 40240 | Peak demand | 5940 |
| Availability | 31359 | Peak met | 4540 |
| Shortage | 8881 | Deficit | 1400 |
| % | 22.1 | % | 23.6 |

(c) to (e) There is no on-going World Bank aided power projects in Andhra Pradesh.

(f) Efforts are being made to improve the availability of power in Andhra Pradesh by arranging transfer of power from Eastern Region (150 MW), maximising the generation